

Amnesty Scheme of DDA

3075. SHRI BACHI SINGH RAWAT BACHDA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Amnesty Scheme launched by DDA has been availed of by the allottees of Higher Purchase Scheme;

(b) if so, the number of persons benefited by the scheme;

(c) whether the Government propose to extend the date of the Scheme;

(d) if so, the details thereof;

(e) whether the Government have issued/propose to issue No Dues Certificate to the allottees who cleared their dues; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Yes, Sir. DDA has reported that about 13,560 applications have been received under the Scheme. All the allottees/applicants are likely to be benefited if up-to-date outstanding instalments and due penalty paid by the applicants.

(c) and (d) The date for payment of outstanding instalments and penalty/interest is already extended upto 31.3.1999. There is no proposal under consideration with the Government to extend this date further.

(e) and (f) Yes, Sir. DDA propose to issue "No Dues Certificate" to the allottees who clear their entire amount on account of outstanding instalments and interest subject to final checking by the department under the scheme. The applicant is required to submit a copy of challans in respect of all the instalments paid along with interest/penalty including that of initial deposit, for issue of NOC.

Coaches Trained by National Institute of Sports

3076. MAJ. GEN. (RETD.) BHUVAN CHANDRA KHANDURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of persons trained as coaches so far by the National Institute of Sports;

(b) whether the Government have any proposal to provide better remuneration and other facilities to these coaches; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) A total number of 12,277 Coaches have been trained by the Netaji Subhas National Institute of Sports, Patiala so far.

(b) and (c) Consequent upon the implementation of the recommendations of the Vth Central Pay Commission in Sports Authority of India (SAI), the coaches working under SAI are drawing Pay and Allowances which are at par with similarly placed officials in the Central Government Organisations.

Financial Assistance to Poor People in Chandigarh

3077. SHRI SATYA PAL JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government had sent any financial assistance to the Union Territory of Chandigarh for assistance to the people living below poverty line during the last three years;

(b) if so, the total amount released and actually distributed during the above period;

(c) whether the Government have received any complaint about non-utilizing this amount for the said purpose but deposited the same in FD; and

(d) if so, the action taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Identification of Minority Concentration

3078. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have any proposal to identify more minority concentration areas which are educationally and economically backward in the country;